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Declaration of Assets and Liabilities

Year 2024-25

I, **BRAJESH KUMAR**, son/daughter/wife of **LATE HARI NANDAN PRASAD SINHA**, Aged 45 years, belonging to **BLAS** service and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|--|--|---|------------------------------|-----------------------------------|---------------------------|
| (i) | Cash | 25000/- | PUSHPA KUMARI 40,000 | PRANAV KUMAR SINHA 1000/- | SAURAV KUMAR SINHA 5000 | DIVYANSHU RAJ 3000 |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies. | saving a/c-SBI 5,00,000/- | saving a/c-SBI - 100000/- | saving a/c-SBI - 10000/- | saving a/c-SBI 10000/- | saving a/c-SBI 5000/- |
| (iii) | Bonds, Debentures and Shares in companies | NIL | NIL | NIL | NIL | NIL |
| (iv) | Other financial institutions, NSS, Postal Savings, LIC Policies, etc | LIC-38000 | LIC-125000 NSC+KVP 2200000 | LIC-21864 | LIC-25248 | LIC-22598 |
| (v) | Motor Vehicles (details of make, etc.) | HERO HONDA BR01CH-4880 (OLD)MARUTI RITZ MARUTI XL6 BRHQ-0479 | NIL | NIL | BULLET ROYAL ENFILLED BR01FC-5954 | NIL |
| (vi) | Jewellery (give details of weight and value) | GOLD-100gms(24 carat) 500000/- | Gold-250gms (24 carat) 1250000/- 500gm silver 40000/- | 20g gold (24 carat) 1,60,000 | 10g gold (24 carat) 50000 | 10g gold (24 carat) 50000 |
| (vii) | Other assets, such as values of claims / interests | NIL | BUSINESS 6000000 | NIL | NIL | NIL |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name | Dependant-1 Name | Dependant-2 Name | Dependant-3-Name |
|---------|--|----------------------------------|-------------------------------|------------------|------------------|------------------|
| (i) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) | BANKA -35 KATTHA CMV 16,00,000/- | 3 Ekar Sultanga nj, Bhagalpur | NIL | NIL | NIL |

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|-------|---|---|-----|-----|-----|-----|
| | -Current market value | | | | | |
| (ii) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value | PATNA-12 DHUR, 10 DHURKI CMV- 300000/- | NIL | NIL | NIL | NIL |
| (iii) | Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | PATNA RESIDENTIAL 1000 Sq ft CMV- 10000000/- | NIL | NIL | NIL | NIL |
| (iv) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | | NIL | NIL | NIL | NIL |
| (v) | Others (such as interest in property) | NIL | NIL | NIL | NIL | NIL |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

| Sr. No. | Description | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on 31.01.2024 |
|---------|--|---|--|
| (a) | (i) Loans from Banks | ICICI HOUSING FINANCE LTD. | LOAN 38,00,000/- PAID 200000/- DUES 36,00000/- |
| | (ii) Loans from financial institutions | NIL | NIL |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | NIL | NIL |
| | (b) dues to departments dealing with supply of water | NIL | NIL |
| | (c) dues to departments dealing with supply of electricity | NIL | NIL |
| | (d) dues to departments dealing with telephones | NIL | NIL |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | NIL | NIL |

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|-----|---|---|---------------|
| | (f) Other dues, if any | NIL | NIL |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | Filled Tax Mention for F.Y. 2023-24 in A.Y. 2024-2025 PAN-BAZPK1719G | NIL 64,763 |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.] | NIL | NIL |
| | (iii) Sales Tax [Only in case of proprietary business] | NIL | NIL |
| | (iv) Property Tax | NIL | NIL |

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- **PTS/BLA/1192** (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature 
Name of Employee: **BRAJESH KUMAR**
Designation: **ASSISTANT SECTION OFFICER.**

Place: **PATNA**

Date: **11.10.25** Department: **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT.**

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed